

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)  
NEW DELHI, the 4th January, 1978.

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NOTIFICATION  
INCOME TAX

No.2102 /203/119/77-ITA.II./ It is hereby notified for general information that the institution mentioned below has been approved by the Secretary, the Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 under the category of 'College' in the area of other natural or applied sciences, subject to the following conditions -

- (i) that the Ramnarain Ruia College, Bombay will maintain a separate account of the sums received by it for scientific research in the field of natural or applied sciences (other than Agriculture/Animal Husbandry/ Fisheries & Medicines).
- (ii) That the said College will furnish the annual return of its scientific research activities to the prescribed authority for every financial year in such forms as may be laid down and intimated to them for this purpose, by 30th April, each year.

INSTITUTION

THE RAMNARAIN RUIA COLLEGE, BOMBAY.

This notification takes effect for a period of three years from 1.9.77 to 31.8.1980.

sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

Copy to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/ Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of OCM Services (I.T.), 1st Floor, Liwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Deputy Secretary, Department of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi, with reference to their O.M. No.1/135/77-RA dated 17.10.77.
5. The Principal Ramnarain Ruia College, Matunga, Bombay-400019 with reference to letter No.Adm/93/941 dated 21.7.1977.
6. Private Secretary to Minister of Commerce, Civil Supplies & Cooperation New Delhi with reference to D.O. No.77/GM/4604 dated 17.8.1977 addressed to Shri H.M. Patel, Minister of Finance New Delhi.
7. The Comptroller & Auditor General of India. (20 copies).
8. Bulletin Section of D.I. (R.S.&P), New Delhi (5 copies).

AUTHORISED FOR ISSUE:

*[Signature]*  
ASST. DIRECTOR (R.S.&P).  
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sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA.

NO.CC/ITAI/2036/516/RSP/78.